

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

Circuit Sittings : Gwalior

Original Application No.851 of 1997

Gwalior, this the 23rd day of April, 2003

Hon'ble Mr.R.K.Upadhyaya-Member (Administrative)
Hon'ble Mr.J.K.Kaushik-Member (Judicial)

Santosh Kumar Dubey S/o Shri Daya Narayan
Dubey, Aged 39 years, Occupation-Freently
posted as Sales Tax Inspector, Sales Tax
Department, Morena (M.P.) R/o E-58, Balwant
Nagar, Thatipur, Morar (Gwalior)

- Applicant

(By Advocate - None)

Versus

1. Union of India through its Comptroller and Auditor General of India, 10, Bahadur Shah Zafar Marg, Post Box No.7, Indraprastha Head Post Office, New Delhi-110002.
2. The Principal Accountant General (A&E)-I, New Building, Lekha Bhawan, Jhansi Road, Lashkar, Gwalior-474 002.
3. State of Madhya Pradesh, Through-Secretary, Commercial Tax Department, Vallabh Bhawan, Bhopal.
4. Commissioner, Commercial Tax Deptt., Madhya Pradesh, Indore

- Respondents

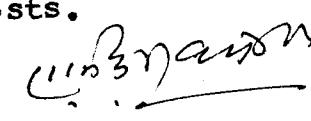
(By Advocate - Shri Madhukar Rao)

O R D E R (Oral)

By R.K.Upadhyaya, Member (Admnv.)-

No one is present on behalf of the applicant. On 22.4.2003 Shri Vivek Khedkar, learned counsel of the applicant was present but he pleaded that he had no instructions, but at his request the matter was listed for hearing finally today. In spite of the opportunity given, the applicant has not appeared personally or through his representative. It appears that he has no interest in prosecuting this case. Therefore, the same is dismissed for non-prosecution. No costs.


(J.K.Kaushik)
Member (Judicial)


(R.K.Upadhyaya)
Member (Admnv.)

पृष्ठांकन सं. ओ/न्या.....जबलपुर. दि.....

सं. नं. १०३ अच्छे दिन।—

(१) अ. नायक, एड्स विकास विद्यालय दरार एवं दिव्यालय, जबलपुर

(२) अ. नायक, एड्स विकास विद्यालय दरार कार्यालय A. M. Naik, Ad. & S.W.L

(३) प्रधारी ए/प्रधारी/कु.....के कार्यालय M. Rao. A. & S.W.L

(४) चंद्रपाल, दोरा, जबलपुर न्यायालय

सूचना एवं आवश्यक कार्यवाही देतु

नृनाथ देव
उप. संचिकार

1.5.03

103/03
5/5/03